BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FORTY-SECOND REPORT

(Presented on 28.3.2017)

The Business Advisory Committee held a sitting on Monday, the 27^{th} March, 2017.

| 2. | The Committee recommended allocation of time to the following | g items of |
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| busines | s as shown against each:- | |
| (1) | The Collection of Statistics (Amendment) Bill, 2017. (Consideration and Passing) | 2 Hours |
| (2) | The Repealing and Amending Bill, 2017. (Consideration and Passing) | 1 Hour |
| (3) | The Central Goods and Services Tax Bill, 2017. (<u>Consideration and Passing</u>) | |
| (4) | The Integrated Goods and Services Tax Bill, 2017. (Consideration and Passing) | 6 Hours |
| (5) | The Union Territory Goods and Services Tax Bill, 2017. (Consideration and Passing) | To be taken up together. |
| (6) | The Goods and Services Tax (Compensation to States) Bill, 2017. (Consideration and Passing) | |
| (7) | The Indian Institutes of Information Technology (Amendment) Bill, 2017. (Consideration and Passing) | 2 Hours |
| (8) | The Employees Compensation (Amendment) Bill, 2016, as passed by Lok Sabha. (Consideration and agreeing to the amendments made by Rajya Sabha) | 1Hour |
| (9) | The Factories (Amendment) Bill, 2016, as passed by Lok Sabha. (Consideration and agreeing to the amendments made by Rajya Sabha) | 1 Hour |
| (10) | The Whistle Blowers Protection (Amendment) Bill, 2015, as passed by Lok Sabha. (Consideration and agreeing to the amendments made by Rajya Sabha) | 2 Hours |

NEW DELHI; 27th March, 2017 Chaitra 6, 1939 (Saka) Smt. Sumitra Mahajan Chairperson, Business Advisory Committee.